

IN THE COURT OF THE JUDICIAL MAGISTRATE, VADIPATTI

Present: Tmt. T. Sindhumathi M.L.,

Judicial Magistrate, Vadipatti

Dated this the 13th day of August 2020

Cr.No.1255/2020

Cr.M.P.No.1409/2020

A1 Jeyaprakash (30/20) S/o. Virumandi

A2 Virumandi (51/20) S/o. Perumal Thevar

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Petitioners/Accused

/Vs/

State through the Inspector of Police,
Kadupatti P.S.

Cr.No. 1255/2020

U/s. 4 (1-A), 4(1)(i) TNP Act

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Respondent/Complainant

Accused Remanded on 09.08.2020

This Bail petition U/s. 437 Cr.P.C filed by Tr. M. Thiyagarajan, Advocate for the Petitioners/Accused and of A.P.P. for the State side, this court passed the following.

ORDER

Heard. Since offence is triable by Hon'ble Sessions Court. Hence petition is dismissed.

Pronounced by me the 13th day of August 2020.

/Sd/ T. Sindhumathi
Judicial Magistrate
Vadipatti.